

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 2465
ANSWERED ON 5TH MARCH, 2020

USE OF ELECTRIC VEHICLES

2465. SHRI MANOJ TIWARI:
SHRI CHIRAG KUMAR PASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to mandate use of electric vehicles for public transport in near future;
- (b) if so, the details thereof; and
- (c) the time frame set for implementation of such proposal?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry of Road Transport and Highways vide notification S.O. 5333(E) dated 18th October, 2018 has granted exemption to the Battery Operated Transport Vehicles from requirement of permits. Further, an advisory has been issued to all States/UTs vide letter dated 17th July, 2019 for incentivisation and induction of electric vehicles in shared mobility and public transport operations.
